

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2750  
ANSWERED ON:05.12.2002  
NEW TIME TABLE FOR BIHAR BOUND TRAINS  
GADDE RAMAMOHAN;M.V.V.S MURTHI

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government have taken a decision to revise the time table and imposition of speed limit on all trains passing through Bihar;
- (b) if so, the details thereof and the reasons therefor with its impact on Rajdhani and Shatabdi trains;
- (c) whether such imposition on speed of trains is also taken by Government in case of defective tracks and weak bridges;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government for early maintenance of such tracks and bridges?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

- (a) & (b): No, sir. However, a temporary speed restriction of 75 Km/h had been imposed during night time on Dhanbad, Mughalsarai and Danapur Divisions of East Central Railway and Madhupur-Jhajha section of Eastern railway as a precautionary measure on security considerations, as a result of which, the punctuality of some trains including Rajdhani & Shatabdi Express trains is adversely affected.
- (c): Temporary speed restrictions are imposed on track and bridges depending on its condition and these speed restrictions continue round the clock for some time and the time loss on such speed restrictions is generally within the permitted engineering time allowance and does not need any change in time tabling.
- (d) & (e): The imposition of temporary speed restrictions on track and bridge in connection with taking up the repair work in an on-going exercise to ensure safety. Prompt action is taken to relax such temporary speed restrictions by replacement/strengthening.